

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 1852/2024 In C.P. (IB)/2815(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.07.2024**

NAME OF THE PARTIES: **MS GARG ENTERPRISES V/s PAN INDIA**
INFRA PROJECTS PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 1852/2024 –

1. Mr. Siddhesh Shetye, Advocate a/w Mr. Mufaddal Jawadwala, PCS appeared for the Applicant.
2. Learned Counsel for the Applicant submits that IA No. 2188/2023 was disposed after setting aside them ex-parte. However, copy of the IA was never served to them.
3. Registry is directed to place before us records pertaining to IA No. 2188/2023 on the next date of hearing.
4. List this IA on **22.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)